

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSPetition(s) for Special Leave to Appeal (C) No(s). 30769/2025

[Arising out of impugned judgment and order dated 01-07-2025 in CMPMO No. 305/2022 passed by the High Court of Himachal Pradesh at Shimla]

M/S GINNI GLOBAL PVT. LTD. &amp; ANR.

Petitioner(s)

VERSUS

DEVI DASS

Respondent(s)

Date : 05-12-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Shri Venkatesh, Adv.  
Mr. Shryesht Ramesh Sharma, Adv.  
Ms. Kanika Chugh, Adv.  
Mr. Suhael Buttan, Adv.  
Mr. Vedant Choudhary, Adv.  
Mr. Nitin Saluja, AOR  
Mr. Abhishek Thakur, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

## O R D E R

1. Issue notice.
2. Meanwhile, there shall be stay of execution proceedings.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)